

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VPHRASE ANALYTICS SOLUTIONS PRIVATE LIMITED

1.	Name of Corporate Person	vPhrase Analytics Solutions Private Limited
2.	Date of Incorporation of Corporate Person	08/10/2015
3.	Authority under which Corporate Person is Incorporated/ Registered	Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72300MH2015PTC269027
5.	Address of the registered office and principal office (if any) of Corporate Person	301,Floor No3,T SQUARE, Block Sector, Chandivali Saki Vihar Road, Opp Chandivali Petrol Pump, Tungaona, Mumbai, Maharashtra, India, 400072
6.	Liquidation Commencement Date of Corporate Person	July 08, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	August 07,2024

Notice is hereby given that the **vPhrase Analytics Solutions Private Limited** has commenced voluntary liquidation on **July 08, 2024**.

The stakeholders of **vPhrase Analytics Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **August 07, 2024** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator, in the matter of vPhrase Analytics Solutions Private Limited

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/231224/106710

AFA Validity: December 23, 2024

Date: 11-07-2024

Place: Mumbai

Date : 10/07/2024
Place : Mumbai

For **Plastiblends India Limited**
Sd/-
Himanshu Mhatre
Company Secretary

Place : Mumbai	For Bajel Projects Limited sd/- Ajay Nagle
Date : July 11, 2024	Executive Director, Company Secretary & Chief Compliance Officer

Place : MAHARASHTRA
Date : 11-07-2024

Authorised Officer
(HDB Financial Services Ltd)

(Contact No.+911244302020/ 21/ 22/ 23/ 24, support@bankeauctions.com; maharashtra@c1india.com.

Date : 10.07.2024
Place : Mumbai

Sd/-
Authorised Officer
Canara Bank, ARM-II Branch

पीआरओ/४५५/जाहि./२०२४-२५
झाडे लावा, झाडे जगवा.